

Techno-Economic Survey of Indravati and Sabri Basins

792. Shri Vidya Charan Shukla:
 Shri Hukam Chand
 Kachhvalya:
 Dr. Chandrabhan Singh:
 Shri Parashar:
 Shri Chandak:
 Shri Wadiwa:
 Shri J. P. Jyotishi:
 Shrimati Minimata:
 Shri Daji:
 Shri R. S. Tiwary:
 Shri Bade:
 Shri Shiva Dutt Upadhyaya:
 Shri A. S. Saigal:
 Shri U. M. Trivedi:
 Shri R. S. Pandey:

Will the Minister of Rehabilitation be pleased to state the up-to-date progress made in regard to the techno-economic survey of the Indravati and Sabri basins?

The Minister of Rehabilitation (Shri Tyagi): The report of the team constituted to conduct a techno-economic survey of the Indravati-Sabri basin has been finalised. Further action is being taken on the recommendations of the team.

Gauhati-Siliguri Pipeline

793. Shri Sham Lal Saraf: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the pipeline of the Indian Oil Corporation's products is being laid alongside the crude oil pipeline from Gauhati to Siliguri;

(b) if so, the products that will flow through this line; and

(c) when it will be ready?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) to (c). The pipeline is in operation since October, 1964 for transportation of Motor Spirit High Speed Diesel, Kerosene and Iomex.

Punjabi as Second Language in Delhi

794. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some Political Parties have requested the

Government to recognise Punjabi as the second official language of Delhi; and

(b) if so, the decision taken thereon?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) Government have no proposal to advise the President to issue directions under Article 347 of the Constitution on this subject.

Loss of Paintings

795. Shri C. K. Bhattacharyya:
 Shri Dinesh Bhattacharya:
 Shrimati Renuka Barkataki:

Will the Minister of Education be pleased to state:

(a) whether 120 pieces of invaluable paintings and sculptures collected from various Indian Museums and sent to exhibition in Japan in 1963 and thence to the Exhibition in the United States were not found in the Australian liner *Bombala* when the Calcutta Customs authorities made a search for them on the arrival of the liner on the 7th October, 1965;

(b) whether the liner berthed at Chittagong, East Pakistan on the 13th September, 1965 on its way to Calcutta;

(c) whether the invaluable paintings and sculptures had been off-loaded at Chittagong by Pakistani authorities; and

(d) if so, the action taken in the matter?

The Minister of Education (Shri M. C. Chagla): (a) 118 pieces after exhibition in United States returned intact on the liner *Bombala* when it arrived in Calcutta on 7th October, 1965.

(b) and (c). The liner that went to Chittagong was S.S. *'Bahadur'*. It is understood that the liner was detained there and at one time the report was that the consignment had been off-loaded.

(d) Efforts to get the consignment released were made both at the diplomatic and commercial levels. S. S. *'Bahadur'* was released and left for